

(21)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1545/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

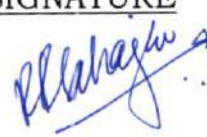

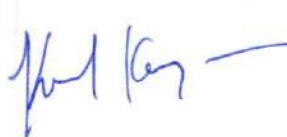
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.
V/s.

Raj Process Equipments & Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	CS RITESH MAHADAN	PCS For Applicant	
2)	CS Pantkaj Dhamne	PCS for Applicant	
3)	Kunal Katariga Counsel i/b Kunal Katariga		

ORDER

CP NO. 1545/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that Settlement is likely to happen, at
their request list this matter on 23.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)